

MANUFACTURE OF CARBURATORS

895. SHRI N. R. MUNISWAMY: Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री be pleased to state:

(a) whether it is a fact that there is only one unit in the private sector in the country which manufactures Carburators required for Cars;

(b) whether it is also a fact that on account of this a monopoly has been created resulting in the high price of Carburators to the extent of Rs. 350 each;

(c) whether Government propose to issue licences to few entrepreneurs for the manufacture of Carburators; and

(d) the reasons for not giving incentives to small units for the manufacture of this item when there is abundant scope for their development?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रालय में राज्य मंत्री (SHRI GHANSHYAM OZA): (a) At present there is only one firm in the small-scale sector which manufactures carburators for cars.

(b) Government are not aware of any high price being charged by this firm.

(c) One firm has been licensed for an annual capacity of 60,000 nos. of carburators. In addition, letters of intent have been granted to ten new entrants for establishment of new industrial undertakings and two existing units for expansion for a total annual capacity of 7,40,000 nos. of carburators.

(d) The presumption that incentives are not given to small-scale manufacturers of the item is not correct.

CORRUPTION COMPLAINTS AGAINST CHIEF MINISTERS

896. SHRI SHYAM LAL YADAV: Will the PRIME MINISTER/ प्रधान मंत्री be pleased to state:

(a) the names of the Chief Ministers of States against whom com-

plaints of corruption were received by the Central Government during the last three years, todate;

(b) the number of cases in which inquiries were instituted by the Central Government and the number out of them in which inquiries were conducted through the C.B.I.; and

(c) the results thereof and the action taken by Government on the basis of these inquiry reports?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL/ कार्मिक विभाग में राज्य मंत्री (SHRI RAM NIWAS MIRDHA): (a) to (c) Complaints containing allegations against some Chief Ministers of States were received during the last three years by the Prime Minister and the President. It will be inappropriate to disclose the names of the Chief Ministers.

In respect of none of these complaints enquiries were entrusted to the Central Bureau of Investigation. However, the Central Government have appointed a Commission under the Commissions of Inquiry Act, 1952 to enquire into certain allegation against certain former Ministers of Punjab including Chief Minister. A copy of the Notification appointing the Commission has already been laid on the Table of the Sabha.

The Commission appointed by the Central Government has recently started functioning and their report is awaited.

SELECTION OF FEATURE FILMS

897. SHRI K. P. MALLIKARJUNUDU: Will the Minister of INFORMATION AND BROADCASTING/ सूचना और प्रसारण मंत्री be pleased to state:

(a) the basis on which the selection of feature films in various Indian languages, exhibited in International Film Festivals from time to time is made; and

(b) how many Telugu films are exhibited in those festivals and their names?